

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 13/16, in TP 84/16	For hearing IA 606/19	Sec 397/398 of CA 1956	R P Trivikram & 6 others	Naganand & others	Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	Lawyers Inc & Others

ADVOCATE FOR PETITIONER/s:

Nidya Kalyani *Nidya*  
FAR/2195/2010 (986548290) for Petitioner 1

ADVOCATE FOR RESPONDENT/s:

NATISH for R12  
PCS 7277

Theerthesh B.S  
for VQB Associates  
9738925074

for R1  
for Applicant  
in IA No. 606/19 *12/1*

**ORDER**

Heard Ms. Nithya Kalyani, learned Counsel for the Petitioner No.1 and Mr.Natesh, learned PCS for the Respondent No.12, Mr.Theerthesh.B.S , learned Counsel for the Respondent No.1.

Post the case on **25.02.2020**



**MEMBER (T)**



**MEMBER (J)**

Verified  
Brunda  
Court Officer

